

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 141 OF 2015 &
IA No. 222 of 2015**

Dated: 8th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Vedanta Ltd.

.... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Matrugupa Mishra

Counsel for the Respondent (s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-3 & R-4
Ms. Eesha Mohapatra &
Mr. Abhas Mishra for R7 & R8

ORDER

List this Appeal along with Appeal No. 283 of 2014 on **26th November, 2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/dk